NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 55(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

Sh. Rajeev Behl

Vs.

M/s. S.S.Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME DESIGN	ATION	REPRESENTATION	SIGNATURE
1	Dayant Mehta &	diocole	Respondent	1 1
2	Adity a Singhal	(v)	Nespondicion) 5112
		Achoal	Pephone	A
Ц.	Diggaj Pathan	k, Adv.	Respondents	? Tumay

Order

For orders see order in CP 28(ND)/2016